Unstarred Questions

## Housing units under PMAY-G in Telangana, Andhra Pradesh and Tamil Nadu

790. SHRI K.R. SURESH REDDY: SHRI VAIKO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of housing units constructed or proposed to be constructed in Telangana, Andhra Pradesh and Tamil Nadu under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) for the last five years;

- (b) the details of the housing units allotted so far;
- (c) the budget sanctioned for the same;

(d) whether the amount allocated by the Central Government has been utilized completely; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) In order to achieve the objective of "Housing for All" by 2022, the erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016. The State of Telangana had been allocated a total target of 70,674 houses for the financial years 2016-17 and 2017-18 under PMAY-G and accordingly, an amount of ₹ 19078.865 lakh as Central Share of 1st installment for the financial year 2016-17 was released in 2016-17 and 2017-18. However, the State of Telangana did not implement the PMAY-G Scheme and did not populate any figures in the PMAY-G MIS, AwaasSoft till date. The Empowered Committee in its meeting held on 03.10.2018 had discussed the matter and decided that since the State of Telangana is not implementing PMAY-G Scheme and also unable to populate the progress on AwaasSoft MIS, the State may refund the amount of ₹ 19078.865 lakh to the Ministry of Rural Development.

The details of targets allocated by the Ministry, houses sanctioned, houses completed and proposed to be constructed/completed in respect of Andhra Pradesh and Tamil Nadu States since 2016-17 to 2020-21 are given in the Statement-I (*See* below).

(c) to (e) Budget allocation, Central releases and utilization figures in respect of the two States *viz*. Andhra Pradesh and Tamil Nadu under PMAY-G are given in the Statement-II (*See* below). The State Governments of Andhra Pradesh and Tamil Nadu

Written Answers to

have reported that Permanent Wait List of PMAY-G have been exhausted. However, they are yet to formally remove all the ineligible entries.

## Statement-I

Details of Target allocated, Houses sanctioned by the State, houses completed and proposed to be constructed till date under PMAY-G

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(units	111	110.7

Year	Andhra Pradesh			Tamil Nadu				
	Target	Houses	Houses	Proposed	Target	Houses	Houses	Proposed
	Allocated	sancti-	comple-	to be	Allocated	sanctio-	completed	to be
	by	oned by	ted	constructed	by	ned by	(7)	constru-
	MoRD	the State	(3)	4= (1-3)	MoRD	the State		cted
	(1)	(2)			(5)	(6)		8= (5-7)
2016-17	75054	61516	40101	34953	176338	176338	134390	41948
2017-18	48058	10160	6622	41436	130214	130214	86473	43741
2018-19	0	0	0	0	21000	20999	10434	10566
2019-20	0*	0	0	0	200000	71617	24643	175357
2020-21	0	0	0	0	0	0	0	0
Total				0				0

\* The State of Andhra Pradesh had surrendered 92,646 houses (44,846 houses pertaining to PMAY-G for the FYs 2016-17 and 2017-18, targets were not allocated during 2018-19 and 47,800 houses for the FY 2019-20).

Source: AwaasSoft as on 15.09.2020

## Statement-II

Details of Budget sanctioned, central release and utilization of funds till date under PMAY-G

(₹ in lakh)

Financial Y	Year An	dhra Prade	Tamil Nadu			
	Budget Allocation	Central Releases	Utilization*	Budget Allocation	Central Releases	Utilization*
1	2	3	4	5	6	7
2016-17	56200.25	21007.86	0	132041.91	9702.15	2.08
2017-18	35985.83	35207.89	26446.59	97504.24	74848.47	93907.83

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1	2	3	4	5	6	7	
2018-19	0	18605.43	26455.21	15724.8	50279.81	135368.17	
2019-20	0	0	976.19	144000	48752.12	97507.05	
2020-21	0	0	0	0	0	27388.64	
TOTAL	92186.08	74821.18	53877.99	389271	183582.55	354173.77	

\* Utilisation includes previous year's balance, Central Share, State Share, Misc. receipts and interest accrued etc.

Source: Report of Awaasoft as on 15.09.2020.

## Rise in number of households under MGNREGA

791. SHRI RIPUN BORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that as many as 145 million households had applied for work under the MGNREGA between April to July, compared to 90 million households during the same period last year, signifying a rise of nearly 60 per cent;

(b) if so, the number of beneficiaries and/or people employed upto 31 August, 2020 therein; and

(c) the proposal of Government to employ all applicants and the time frame therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) The details of demand of works by households under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) during current FY 2020-21 is given below:—

No. of Household demanded Employment under Mahatma Gandhi NREGA

FY	April	May	June	July	Total Demand of 4 months
2020-21	1,28,48,220	3,61,79,489	4,39,76,638	3,17,72,015	12,47,76,362
2019-20	2,11,51,702	2,49,00,970	2,55,74,404	1,83,15,006	8,99,42,082
% Increase					38.73%